

(घ) और (ङ). इनके लिए उत्तरदायी व्यक्ति अब अपने पदों पर नहीं हैं। जहां तक नियुक्त किए गए उम्मीदवारों का सम्बन्ध है, जो श्रेणी III में हैं वे केवल रेल सेवा आयोगों द्वारा उनकी नियुक्तियों को नियमित किए जाने पर ही अपने पद पर बने रहेंगे ; जो श्रेणी IV में हैं उन्हें एन.जे./ नेमित्तिक श्रमिक माना जाएगा और उन्हें सामाहित करने के लिए अन्य लोगों के साथ साथ उनकी संवीक्षा की जाएगी।

Suggestions from Shri Jayaprakash Narayan regarding terms of Legislators/Ministers

358. SHRI D.G. GAWAI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether he is aware that Shri Jayaprakash Narayan had in the recent past said that no one should be allowed to remain a member of a legislature or a Minister for more than two successive electoral terms;

(b) if so, whether Government have given thought to it; and

(c) if so, the decision taken or likely to be taken in this regard keeping in view the wishes of Shri Narayan?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NARSINGH YADAV): (a) Press reports regarding the suggestion of Shri Jayaprakash Narayan have come to the notice of the Government recently.

(b) and (c). The suggestion has not been considered by the Government so far.

Proposal to overhaul Company Law

359. SHRI D.G. GAWAI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is a proposal under consideration of the Government to completely overhaul the Company Law;

(b) if so, the salient features of the proposals being considered in this regard; and

(c) when a final decision is likely to be taken in this regard and when a comprehensive Bill in Parliament is likely to be introduced?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Yes, Sir. A High-Powered Expert Committee is presently reviewing the provisions of the Companies Act, 1956.

(b) The terms and conditions of the said Committee, as contained in paras 3 to 5 of the Government's Resolution No. 7-6-77-CL.V dated the 23rd June, 1977 is laid on the Table of the House. [Place in library. See LT 1038/77].

(c) The report of the Committee is likely to be available some time next year. Thereafter, Government will examine the recommendations and take appropriate action.

Prices of Essential Medicines

360. SHRI D.G. GAWAI: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

The steps Government propose to take to bring down the prices of essential medicines and from when the steps are likely to be taken?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H.N. BAHUGUNA): Prices of drugs are statutorily controlled under the Provisions of Drugs (Prices Control) Order, 1970. The prices of bulk drugs and formulations imported into the country depend upon the international prices that may prevail from time to time. CCI&E's formula for fixation of prices of imported bulk drugs was reviewed and it was decided to reduce Clearance Charges by $\frac{1}{2}$ per cent, Distribution Charges by $1\frac{1}{2}$ per cent and CPC's Margin by 1 per cent. Similarly, for items distributed by M/s. Indian Drugs & Pharmaceuticals Ltd. revision in these factors has also been made. The effect of reduction in

prices due to this revision in the CCI & E's Formula is being passed to the consumers in respect of bulk drugs distributed by the State Chemicals & Pharmaceuticals Corporation of India Ltd. with effect from 1-8-1977. Prices of bulk drugs for 1977-78 distributed by M/s. Indian Drugs & Pharmaceuticals Ltd. are yet to be notified by the Government.

2. The prices of bulk drugs produced in the country depend on the various factors like cost of inputs, nature of technology, scale of operations etc. During the year 1976-77 as a result of cost studies conducted by the Bureau of Industrial Costs & Prices, the prices of following bulk drugs produced in the country were reduced:—

| S. No. | Name of the Bulk Drug | Earlier Price Rs./kg. | Present Price Rs./kg. |
|--------|-----------------------|----------------------------|---|
| 1. | Narcotine | 410.00 | 244.02 (from 24-7-76) |
| 2. | Xylocain/Lignocaine | 296.00 | 281.00 (from 4-9-76) |
| 3. | Oxytetracycline | (i) 950.00 (ii) 1000.00 | 725.00 (for captive use) 749.00 (for sale to others from 8-9-1976) |
| 4. | Diloxanide Furaate | 666.67 | 450.00 (from 5-10-76) |
| 5. | Tetracycline Hcl. | 850.00 | 650.00 (from 10-9-76) |

Some further cost studies are in progress and fair prices of bulk drugs under study shall be notified by the Government on receipt of Reports from the Bureau of Industrial Costs & Prices. Formulations prices, inter alia, depend upon the prices of bulk drugs and any reduction in prices of bulk drugs would have the effect of reducing the prices of formulations.

3. With effect from 10th May, 1977 Government have also reduced Excise Duty on certain Patent or Proprietary medicines containing following bulk drugs from $12\frac{1}{2}$ per cent to $2\frac{1}{2}$ per cent:—

- (1) Chloroquin Phosphate
- (2) Amodiaquin

- (3) Tolbutamide
- (4) Metronidazole
- (5) Piperazine and its salts
- (6) Rifampicin
- (7) Tetracycline Hydrochloride
- (8) Diethylcarbazine citrate
- (9) Clofazimine

4. Ministry of Finance have also constituted an Indirect Taxation Enquiry Committee. This Committee is studying the impact of indirect taxation on various commodities. Any reduction in the rate of duties, if recommended by the Enquiry Committee and accepted by the Government, will have the effect of reducing the prices of bulk drugs and formulations.

5. The Committee on Drugs & Pharmaceuticals Industries which submitted its Report in April, 1975 had looked into various facets of drug industry. The Committee has, inter alia, recommended rationalisation of prices of drugs. The recommendations of the Committee are being examined in depth by the Government.

Survey of Himachal Pradesh for Oil Reserves

361. SHRI DURGA CHAND: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have any proposal under consideration for undertaking a thorough survey of Himachal Pradesh for finding out oil reserves in that area;

(b) if so, what are the details thereof; and

(c) what progress has been made in drilling operations at Jwalamukhi and whether any success has been made in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). Yes, Sir. Thorough surveys are under way since 1957 and have recently been intensified. The entire foot-hill belt of Himachal Pradesh consisting of Tertiary sediments has been geologically mapped. Geophysical surveys have also been carried out on some interesting geological structures. Last year seismic surveys were conducted near Paror to find out the suitability for drilling the Paror structure. Similar surveys will be carried out during the current field season, near Changartalai. A geological field party is now carrying out special studies. At Jawalamukhi, 2 deepwells and 5 structural wells were drilled earlier. In one of the deep wells, gas was encountered at depths of 855 and 920 metres. The drilling of the third well at Jawalamukhi has been recent-

ly completed and this well is under testing now.

Accommodation for Railway Employees at Himachal Pradesh Railway Stations

362. SHRI DURGA CHAND: Will the Minister of RAILWAYS be pleased to state:

(a) the names of the Railway stations in Himachal Pradesh where accommodation has been provided to all the railway employees of those stations;

(b) the names of the railway stations in Himachal Pradesh where no accommodation is provided to the employees of those stations; and

(c) steps Government are taking to provide accommodation to the railway employees of these stations and by when?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) (i) Stations where all Railway staff are provided with accommodation:

1. Nurpur Road
2. Talara
3. Bharmar
4. Jawanwala Shahr
5. Harsar Dohri
6. Nagrota Suriyan
7. Nandpur Bhatauli
8. Guler
9. Kopar Lahar
10. Kangra
11. Kangra Mandir
12. Siamloti
12. Samloti
14. Paror
15. Sulah Himachal Pradesh
16. Panch Rukhi
17. Baij Nath Mandir
18. Ahju
19. Joginder Nagar